

DIVISION BENCH  
COURT - II

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>ARCHISA DISTRIBUTORS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES (ROC KOLKATA) WEST BENGAL</b>
UNDER SECTION	<b>SEC 252 (3)</b>

**Appearance (via video conferencing/physically)**

Mr. Rohit Kumar Keshri, Adv. ] For the Petitioner  
Mr. K. Agarwal, PCS ]

**ORDER**

1. Learned Counsel for the Petitioner present.
2. Report of the Registrar of Companies, West Bengal is awaited.
3. List this matter on **5<sup>th</sup> September, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**